

From:
Ambuj Nath,
Registrar General,
High Court of Jharkhand
Ranchi.

File No. XXII(5)/2/2016-17//Apptt.
Letter No. _____/Apptt.
Dated: _____

To

Sri Manish,
Chief Judicial Magistrate,
Gumla.

Sub:- Regarding nomination for participating in Training Programme of Trainers (ToT) on 29th to 31st October, 2018 on Cyber Law, Cyber Crimes and Electronic Evidence at SVPNPA, Hyderabad.

Sir,

Enclosing herewith copy of the D.O. letter dated 11.07.2018 of Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, I am directed to inform that the Court has been pleased to nominate you for participating in Training Programme of Trainers (ToT) to be conducted from 29th to 31st October, 2018 on Cyber Law, Cyber Crimes and Electronic Evidence at SVPNPA, Hyderabad.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

You are, further, directed to give your response on proposed curriculum (enclosed with the aforesaid letter) to the eCommittee, Supreme Court of India on or before 31st July, 2018 positively as well as suggestions on additional topics (if any) as part of the ToT module.


Yours faithfully,
Sd/- Ambuj Nath
Registrar General

Memo No. 3113 / Apptt.

Ranchi dated the 20.07.18

Copy forwarded for information & needful to:-

1. the DR-cum-PS to Hon'ble Mr. Justice Madan B. Lokur, Supreme Court of India, 4, Akbar Road, New Delhi – 110001
2. the Assistant Director, S.V.P. National Police Academy, Shivarampalli, Hyderabad – 500052
3. the Sr. Secretary-cum-PPS I/c to Hon'ble the Acting Chief Justice
4. the Director, Judicial Academy Jharkhand, Ranchi
5. the Member Secretary, JHALSA, Ranchi
6. the Principal District & Sessions Judge, Gumla
- ✓7. the C.P.C. I/c, e-Courts Project, Ranchi for getting uploaded the letter on this Court's website.


Registrar General